

**NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH (COURT 1)  
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH,  
NATIONAL COMPANY LAW TRIBUNAL HELD ON 03.02.2021  
at 02.00 P.M. THROUGH VIDEO CONFERENCING.**

-----  
**PRESENT : SHRI R. VARADHARAJAN MEMBER – JUDICIAL  
SHRI ANIL KUMAR B. MEMBER - TECHNICAL**  
-----

**APPLICATION NUMBER** : IA/161/2020  
**PETITION NUMBER** : IBA/316/2019  
**NAME OF THE PETITIONER(S)** : Muthuiah Thevar Rajapandian (RP) Unique Roof  
Pvt LTd  
**NAME OF THE RESPONDENT(S)** : Sree Ayyappa Medical College & Research  
foundation & 2ors  
**UNDER SECTION** : Sec 25(2) (b) of IBC

---

**ORDER**

Due to paucity of time, the matter stands adjourned to **25.03.2021**.

  
**(K.NATARAJAN)**  
Deputy Registrar

MS